



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/_____ /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Dibrugarh, Assam.

Dated Guwahati the 6th May, 2020.

Sub: **Casual leave.**

Ref:- Your letter No.DJD I-4/1650/2020 dtd 30th day of April, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 08.05.2020 and 11.05.2020 along with station leave permission from the afternoon of 06.05.2020 till the morning of 12.05.2020, as prayed for. The Addl. District & Sessions Judge, Dibrugarh and in his absence, the next senior most Judicial officer at the station will remain in charge of your court and office in your absence

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/1974/A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

Copy from

JT. REGISTRAR (VIGILANCE)

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